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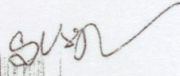
OFFICE OF THE ADMINISTRATIVE CIVIL JUDGE (CENTRAL): DELHI

CIRCULAR

With profound sorrow and grief this is to inform that Sh. Moti Lal Raina, revered father in law of Ms. Twinkle Wadhwa, Ld. MM, South-East, Saket Courts, New Delhi had left for his heavenly abode.

“Cremation” shall take place today i.e. 22.11.2013 (Friday) at Cremation Ground, Opposite Flower Mandi of Chattarpur on 100 Feet Road at 03:00 PM.

Dated : 22.11.2013


(SANJEEV KR. SINGH)
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI

No. 31866 - 22015ACJ(Central)/2013

Dated, Delhi the 22/11/13

Copy forwarded for information and necessary action to :

1. PS to Ld. District & Sessions Judge (HQs.), Delhi
2. PS to Ld District & Sessions Judges, West, North-East, East, New Delhi, South-West, North-West, North, Shahdara, South & South-East, Delhi
3. The Ld. Principal Judge, Family Courts, Dwarka, New Delhi.
4. All the Ld. Addl. Principal Judge, Family Courts, Rohini, Dwarka, Saket, & PHC, Delhi.
5. All the Ld. ACJs of all Courts complexes of Delhi **are requested to circulate the same in their district immediately.**
6. All the Ld. Judicial Officers at Tis Hazari/ Patiala House/ Rohini/ Dwarka/ Saket / KKD, Courts, Delhi & **on deputation.**
7. The Officer Incharges, Pool Car Sections, at Tis Hazari/ Patiala House/ Dwarka / Rohini/ Saket /KKD Courts, Delhi
8. Administrative Officer, Judicial Branch (Central), Tis Hazari Courts, Delhi
9. Notice Boards/ All the Bar Associations, at Tis Hazari/Patiala House/Dwarka/Rohini/KKD/ Saket, Delhi
10. The Website Committee, Tis Hazari Courts, Delhi.
11. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi
12. Office of District Legal Services Committee, Room No. 05-A, Dwarka Courts, New Delhi.


ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI
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